

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 208**  
**IB-68/ND/2024**  
**IA-1486/2024**

**IN THE MATTER OF:**

**IDBI Bank Limited (Through Jai Kishan Teotia) ... Applicant/Petitioner**

**Versus**

**Shri Viraf Sarkari ... Respondent**

**Under Section: 95(1) of IBC**

**Order delivered on 03.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the RP : CMA Sandeep Kr Bhatt along with CMA Kamal Deep Tyagi and CMA Surbhi Sharma**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-1486/2024: As prayed by the Ld. Counsel appearing for the Parties jointly, the hearing is deferred to 07.08.2024.**

**Sd/-**

**(SUBRATA KUMAR DASH)  
MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**